

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s).
8758-8760/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MUNNA RAJBHAR

Respondent(s)

Date : 30-11-2017 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Upendra Mishra, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s)

Mr. Sandeep Kumar Dwivedi, Adv.
Mr. Rakesh Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl.) No. 8758 and 8759/2016

The Id. Counsel for the petitioner to take fresh steps for service of the sole respondent in SLP(Crl.) No.8758/2016 and respondent Nos.2 and 3 in SLP(Crl.) No.8759/2016 within two weeks. Notice thereafter be issued.

SLP(Crl.) No.8760/2016

Last and final opportunity is granted to the Id. Counsel for the petitioner for furnishing the fresh particulars of the sole respondent within four weeks. Notice thereafter be issued.

List again on 23.1.2018.

KAPIL MEHTA
Registrar
30.11.2017

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